## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 161/2017 with C.P. No. 75/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017

Name of the Company:

Bhopal Motors Pvt. Ltd.

V/s.

Shakti Cold Storage (India) Pvt Ltd.

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. VIJAMESH ATORE ADMONTE PETITIONERS WINDS

2. Yuvraj Thakore For Nilcon & Ranjar

Advocate Respondent.

## ORDER

Learned Advocate Mr. Vijayesh Atre present for Original Petitioner. Learned Advocate Mr. Yuvraj Thakore with Learned Advocate Mr. Nikunt Raval present for Original Respondent.

Rejoinder filed.

Translation of Hindi documents filed by Respondent. Some more documents are yet to be filed.

Respondent counsel requested time to file translation of other Hindi documents.

List the matter on 26.10.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of August, 2017.